

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 60 OF 2019 & IA No. 1899 OF 2018 & IA No. 959 OF 2019

Dated: 26th September, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : S. Vallinayagam

Counsel for the Respondent(s) : Anand K. Ganesan
Swapna Seshadri for R-2

ORDER

Finally, four weeks time is granted to file rejoinder.

List the matter on **28.11.2019**.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK